

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO.730
ANSWERED ON 10.02.2025

100 PER CENT ODF VILLAGES GOAL

730 Shri Golla Baburao:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the number of villages with SC/ST majority population that have been declared Open Defecation Free (ODF) as on date;
- (b) State-wise performance, expressed in terms of percentage, in ODF goals;
- (c) whether Government has strategy to expedite and ensure 100 per cent ODF goals by 2025 under the Swachh Bharat Mission-Grameen;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor including renewed timelines and strategies?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) : Department of Drinking Water and Sanitation does not maintain data on villages with SC/ST majority population that have been declared Open Defecation Free (ODF).
- (b) : State/UT-wise, No. of villages declared Open Defecation Free (ODF) as per Integrated Management Information System (IMIS) of Swachh Bharat Mission (Grameen) as on 7.2.2025 are give at Annexure-1.
- (c) to (d) : Swachh Bharat Mission (Grameen) [SBM(G)] was launched on 2nd October, 2014 with the aim to eliminate open defecation in rural areas by 2nd October, 2019. SBM(G) has been implemented as Jan Andolan. Over 10 crore Individual household Latrines (IHHLs) constructed under Phase-I of SBM(G) and all the villages of the country declared themselves Open Defecation Free (ODF) by 2nd October, 2019. Having achieved the outcome of the ODF, Phase II of SBM (G) is being implemented during the period from 2020-21 to 2025-26, with the focus on ODF sustainability and to cover all the villages with solid and liquid waste management i.e. converting the villages from ODF to ODF Plus (Model).
- (e) Does not arise.

Statement referred to in part (b) of the reply to Rajya Sabha Unstarred Question No.730 due for reply on 10-02-2025

State/UT-wise, No. of Open Defecation Free (ODF) Plus villages as on 7.02.2025

S. No.	State/UT Name	Total Village	ODF Plus Villages			Total ODF Plus villages	% ODF Plus villages
			Aspiring	Rising	Model		
1	A & N Islands	265	0	0	195	195	73.58
2	Andhra Pradesh	15,994	12,792	145	3,012	15,949	99.72
3	Arunachal Pradesh	5,133	3,229	876	843	4,948	96.40
4	Assam	25,368	4,658	1,343	19,174	25,175	99.24
5	Bihar	36,903	2,511	446	31,866	34,823	94.36
6	Chhattisgarh	19,643	1,613	68	17,005	18,686	95.13
7	D & N Haveli and Daman & Diu	98	0	0	94	94	95.92
8	Goa	373	73	2	293	368	98.66
9	Gujarat	17,971	3,677	932	13,143	17,752	98.78
10	Haryana	6,618	3,332	151	2,948	6,431	97.17
11	Himachal Pradesh	17,630	1,495	555	14,075	16,125	91.46
12	Jammu & Kashmir	6,216	18	19	5,912	5,949	95.70
13	Jharkhand	29,322	18,970	513	7,033	26,516	90.43
14	Karnataka	26,484	20,785	443	5,135	26,363	99.54
15	Kerala	1,433	6	6	1,369	1,381	96.37
16	Ladakh	240	37	0	203	240	100.00
17	Lakshadweep	10	0	0	10	10	100.00
18	Madhya Pradesh	51,043	592	21	50,082	50,695	99.32
19	Maharashtra	40,247	8,665	201	28,709	37,575	93.36
20	Manipur	2,549	41	1	26	68	2.67
21	Meghalaya	6,465	4,717	289	426	5,432	84.02
22	Mizoram	637	0	0	617	617	96.86
23	Nagaland	1,425	358	40	437	835	58.60
24	Odisha	46,823	1,384	16	43,537	44,937	95.97
25	Puducherry	91	54	0	37	91	100.00
26	Punjab	11,977	10,092	53	1,635	11,780	98.36
27	Rajasthan	43,451	1,005	290	41,362	42,657	98.17
28	Sikkim	400	0	0	400	400	100.00
29	Tamil Nadu	11,739	2,187	494	8,653	11,334	96.55
30	Telangana	9,871	599	2	8,391	8,992	91.10
31	Tripura	765	23	13	695	731	95.56
32	Uttar Pradesh	96,174	10,031	720	83,458	94,209	97.96
33	Uttarakhand	14,968	51	1	14,838	14,890	99.48
34	West Bengal	38,285	7,341	454	29,199	36,994	96.63
		5,86,611	1,20,336	8,094	4,34,812	5,63,242	96.02